



**Academic Discourse on**  
**HUMAN RESOURCES LAW AND**  
**CAREER OPPORTUNITIES IN**  
**LABOUR WELFARE**

**Organised by**

**CENTRE FOR ADVANCED STUDIES IN LABOUR WELFARE,**  
**RGNUL**

**on**

**3RD SEPTEMBER, 2024**

**in**

**SEMINAR HALL, RGNUL**

**Rajiv Gandhi National University of Law, Punjab**

# About Rajiv Gandhi National University of Law, Punjab (RGNUL)

The Rajiv Gandhi National University of Law (RGNUL), Punjab, was established by the State Legislature of Punjab by passing the Rajiv Gandhi National University of Law, Punjab Act, 2006 (Punjab Act No. 12 of 2006). The Act incorporated a University of Law of national stature in Punjab, to fulfill the need for a Centre of Excellence in legal education in the modern era of globalization and liberalization. The University was accredited with an 'A' Grade by the National Assessment and Accreditation Council (NAAC) in 2015. RGNUL, Punjab was granted autonomy under UGC Regulations, Clause 5 Dimensions of Autonomy for Category-II Universities in April 2018. The Ministry of Human Resource Development, Government of India, ranked RGNUL the first amongst the cleanest Higher Educational Institutions, Swachh Campus (2019) in the category of Government Residential Universities.

## About Centre for Advanced Studies in Labour Welfare(CASLW)

The Centre for Advanced Studies in Labour Welfare was established with a view to improve and strengthen the Labour Justice System in India. It strives to uphold and protect the rights of the labourers and their families thereby ensuring them a life of human dignity. The Centre also makes an effort to sensitize the labourers about their rights, which are enshrined in the Constitution of India and other legislations as well. In addition to it, the Centre makes an effort to impart education to the children of labourers on the University campus and makes them aware of their fundamental right to education thereby, making their parents realize their duty towards their children. The Centre has initiated a research project on the migrant labourers. It also has a dedicated blog 'Labour and Liberty' catering to the field of labour and employment law. Apart from these, CASLW released its newsletter 'Shram', covering different bytes and updates related to employment and labour benefit practices

### Our Vision

The basic aim behind the establishment of the Centre is to spread awareness about the welfare and empowerment of the labourers. The Centre recognizes national and international issues concerning the promotion and protection of human rights and human dignity of labourers.

The Centre makes an effort to sensitize the labourers about their rights, which are enshrined in the Constitution of India and other legislations as well. In addition to it, the Centre makes an effort to impart education to the children of labourers in the University campus and makes them aware about their fundamental right to education thereby, making their parents realize their duty towards their children.

# About the Event

This panel discussion will explore the dynamic field of Human Resources (HR) Law, focusing on Labour Law. Featuring insights from the Regional Labour Commissioner, the event will delve into the evolving legal landscape, addressing key issues such as employee rights, employer obligations, and future prospects in Labour Law.

The discussion will highlight both theoretical perspectives and practical challenges in enforcing labour standards, offering participants a well-rounded understanding of the field. This event is ideal for students, legal professionals, and HR practitioners looking to deepen their knowledge and explore career opportunities in Labour Law.

This event is designed not just to inform but to inspire. For students, it will illuminate potential career paths in Labour Law, offering guidance on how to pursue opportunities in this critical field. For professionals, the discussion will provide up-to-date knowledge on compliance, dispute resolution, and emerging trends that are reshaping the workplace.

## Schedule

 **11:30 a.m.- 1:00 p.m., IST**

 **Seminar Hall, RGNUL**

## Registration

**Registration is free for all. The registration link can be accessed through-**  
**<https://forms.gle/nwBH1TFoJGdAJyz47>**

# Organisers

## PATRON IN CHIEF

PROF. (DR.) JAI S. SINGH  
VICE CHANCELLOR, RGNUL



## PATRON

PROF. (DR.) ANAND PAWAR  
REGISTRAR, RGNUL



## FACULTY COORDINATORS

DR. SHIVA SATISH SHARDA

FACULTY COORDINATOR, CASLW

DR. MANPREET KAUR

FACULTY COORDINATOR, CASLW

DR. JASWINDER KAUR

FACULTY COORDINATOR

## Student Coordinators

KUNAL YADAV

Convenor

SHREYANSH RATHI

Co- Convenor

## Deputy Convenors

ANANYA SINGHVI

AISHWARYA BISHNOI

ARUN RATHOD

PAANKHURIE SRIVASTAVA